

O.A. No.824/04

19.11.2011

**Hon'ble Mr. Justice B.N. Shukla, Member (J)
Hon'ble Mr. D.C. Lakha, Member (A)**

Even on the revised call none appears for the applicant counsel. It seems that the applicant has lost interest in prosecuting the matter. Hence, the case is dismissed in default and for non prosecution.


A.M.


J.M.

/S.V./